

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 101**

**CP (IB) No. 7/Chd/Pb/2021**

**IN THE MATTER OF:**

**Mohit Ghai, PG, Priknit Retails Ltd. ...**

**Petitioner**

**Under Section: 94, IBC 2016**

**Order delivered on 16.05.2024**

Due to paucity of time, the matter could not be taken up today, hence the matter adjourned to 10.06.2024.

Sd/-

**Court Officer**